

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.05.2022

**ORDER NO. 95 of 2022**

Hon'ble President is pleased to order the sitting commencing from **06.06.2022 to 02.09.2022** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.06.2022 to 10.06.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 13.06.2022 to 02.09.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member matters
From 06.06.2022 to 02.09.2022	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member matters

Note:

1. If the Judicial member is on leave during DB sitting Mr. P. Dinesha, Member (Judicial) will sit in the DB. If the Technical Member is on leave then the Judicial Member will also hear SM cases.
2. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.05.2022

**ORDER NO. 96 of 2022**

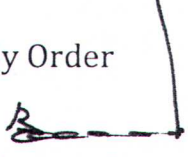
Hon'ble President is pleased to order the sitting commencing from **06.06.2022 to 02.09.2022** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.06.2022 to 02.09.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.05.2022

**ORDER NO. 97 of 2022**

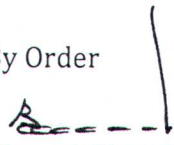
Hon'ble President is pleased to order the sitting commencing from **06.06.2022 to 02.09.2022** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 08.06.2022 to 10.06.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 06.06.2022 to 07.06.2022 and from 20.06.2022 to 02.09.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 08.06.2022 to 17.06.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon except on 09.06.2022 (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench

Note:

1. Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified. Single Member sitting on Thursdays will be held if the respective members are available at station.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar



F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.05.2022

**ORDER NO. 98 of 2022**

Hon'ble President is pleased to order the sitting commencing from **06.06.2022 to 02.09.2022** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.06.2022 to 02.09.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.05.2022

**ORDER NO. 99 of 2022**

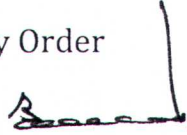
Hon'ble President is pleased to order the sitting commencing from **06.06.2022 to 02.09.2022** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.06.2022 to 02.09.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar